

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

C.P. (IB)/101(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES:	RELIANCE	COMMERCIAL	FINANCE
	LIMITED		
	V/s		
	ACCURA	PRODUCTIONS	PRIVATE
	LIMITED		

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Ranveer Chapekar i/b Thodur Law, Ld. Counsel for the Financial Creditor present. Mr. Harshvardhan Borse I/b Yashwant Dhanegave, Ld. Counsel for the Corporate Debtor.
2. Ld. Counsel for the Corporate Debtor seeks time to file Vakalatnama. Time granted. Ld. Counsel for the Corporate Debtor is directed to file reply within two weeks after duly serving the copy to the other side.
3. List this matter for further consideration on 08.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)